

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th November, 2022

No.HC.VII-23/2022/ **11403** /A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Chinmoy Baruah, Counsellor, Family Court, No.3, Kamrup (M), Guwahati (under order of transfer as Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati), an Officer in Grade-II of the Assam Judicial Service, as Officer on Special Duty (Judicial), in the Principal Seat of the Gauhati High Court with effect from the date of assuming charge as such, until further orders.

Shri Baruah shall continue to draw his salary and other allowances under the Rules as Counsellor, Family Court, No.3, Kamrup (M), Guwahati.

Shri Baruah will report to the Registrar General, Gauhati High Court, Guwahati on 28.11.2022 at 10-00 a.m. positively (Monday).

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2022/ **11404 - 11425** /A.

Dated 25.11.2022

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati

Contd.....

*M. R.
25/11/2022*

10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. The Joint Registrar (_____), Gauhati High Court, Guwahati
15. The Chief Judicial Magistrate, _____
16. Shri Chinmoy Baruah, Counsellor, Family Court, No.3, Kamrup (M), Guwahati
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
21. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

H. 25/11/2020
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI